

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-104
IB-178/ND/2023
New IA3482/2024

IN THE MATTER OF:

Bank of Maharashtra

Vs.

Prem Singhee

.....Applicant

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 11.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Nishant Awana, Rini badoni and Bhavesh Yadav

For the Respondent :

ORDER

New IA3482/2024:-

This is a report filed by the RP under Section 99 of the IBC. Heard Ld. Counsel on behalf of RP. Let notice be issued to the Personal Guarantor as well as Financial Creditor for their appearance as well as for filing reply on this report. Notice be issued by all modes and proof of service be filed. List this matter on **29.08.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)